

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SHRIRAM LAND DEVELOPMENT PRIVATE
LIMITED

1.	Name of corporate debtor	SHRIRAM LAND DEVELOPMENT INDIA PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor.	25 th March 2003,
3.	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies, Chennai
4.	Corporate identity number of Corporate Debtor	U45201TN2003PTC050568
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office:: No.1 Club House Road, Chennai 600 002. Corporate Office:33-44,1&2, 8 th Main Road, 4 th Cross, RMV Extension, Sadashivnagar, Bangalore 560080.
6.	Date of closure of Insolvency Resolution Process	1 st October 2021
7.	Liquidation commencement date of Corporate Debtor	1 st October 2021
8.	Date of receipt of order	12 th October 2021
9.	Name and registration number of the insolvency professional acting as liquidator	Mr. Ananthachari Mahesh, Regn No - IBBI/IPA-001/IP-P01723/2019-2020/12673
10.	Address and e-mail of the liquidator as registered with the Board	5/5, Iswaryas Essodammai Apartments, 5, Madhava Mani Avenue Velachery Chennai 600 042 E-mail: mareshanath@yahoo.com
11.	Address and e-mail to be used for correspondence with the liquidator	5/5, Iswaryas Essodammai Apartments, 5, Madhava Mani Avenue Velachery Chennai 600 042 E-mail: liq.sldpl@gmail.com
12.	Last date for submission of claims	10 th November 2021

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the SHRIRAM LAND DEVELOPMENT INDIA PRIVATE LIMITED on 1st October 2021 & order received on 12th October 2021.

The stakeholders of SHRIRAM LAND DEVELOPMENT INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 10th November 2021 to the liquidator at the address mentioned against item 11.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person by post or by electronic means

Submission of false or misleading proofs of claim shall attract penalties.

Ananthachari Mahesh [Regn No - IBBI/IPA-001/IP-P01723/2019-2020/12673]
Liquidator of SHRIRAM LAND DEVELOPMENT PRIVATE LIMITED
Date: 16th October 2021
Place: Chennai

